

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :




PETITION NUMBER : TCP/88/2016

NAME OF THE PETITIONER(S) : Shankar Sundaram

NAME OF THE RESPONDENT(S) : M/s Amalgamations Private Limited & 47 Others

UNDER SECTION : 397/398, 402, 403, 235(2) & 214

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	NAJEEB USMAN KHAN	M/s ROHAN & ARYA for Petitioner	
2.	KRISHNA SRINIVASAN DWARAKESH. P.	For S. Ramasubramanian & Associates counsel for R1 & R2	
3.	R. MURARI Sr. Adv. THIRIYAMBAR KANNAN Adv.	counsel for R &	

ORDER

Shri Najeeb Usman Khan, counsel for petitioner present. Shri Krishna Srinivasan, counsel for R1 & R2 and Shri R Murari, counsel for R4 are present. Both the counsels reported that the matter is sub judice before the Apex Court and prayed time for reporting on the same. Time extended at their request. Put up on 20.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)